

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 31st January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Appeal No. 22/2018 (M.A. No.219/2018)	Undir Paryavaran Saurakhxan Manch & Anr. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Atmaram NS Nadkarni, ASG with Mr. S. S. Rebello, Adv. for R-1, 3 & 4 Mr. A. D. Bhohe, Adv. for R-2
2.	Original Application No. 368/2018	Nilkanth Rajaram Raskar Vs. M/s Saswad Mali Sugar Factory Ltd.&Ors	Mr. Sangramsingh R. Bhonsle, Adv. for Applicant Mr. Salim A. Inamdar, Adv. for R-1 & 2 Mr. Mukesh Verma, Adv. for MPCB Mr. Raj Kumar, Adv. for CPCB
FOR DIRECTION			
3.	Original Application No. 1016/2018 (Earlier O.A.No.383/2016)	Vishal Singh & Anr. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Om Prakash, Adv. for Ministry of Railways Mr. Raj Kumar, Adv. for CPCB Ms. Yogmaya Agnihotri, Adv. for CECB
FOR ADMISSION			
4.	M.A. No. 12/2019 IN Execution Application No. 35/2018 IN O.A. No. 115/2018 (Earlier O.A. No. 22/2016 (WZ))	Vishal Arinjay Shah Vs. Suo Smita Pradeep Shah & Ors.	Mr. Shivraj P Kadam Jahagirdar, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 333/2018	Pawan Kumar Vs. Central Ground Water Authority (CGWA) & Ors.	Mr. Aniruddh Joshi, Adv. for Applicant Mr. A. K. Prasad, Adv. for CGWA Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Abhimanyu Pratap Singh, Adv. for R-5 Mr. Vivek Gupta, Adv. R-12, 16, 17, 19, 20, 22, 23, 25, 30, 32, 33, 34, 37, 42, 43, 45, 46 Mr. Abhijeet Sinha, Adv. for R-27 & 51 Mr. Shiven Varma, Adv. for R-52 Mr. Mukesh Verma, Adv.

FOR HEARING

6.	Original Application No. 58/2013 (M.A No. 898/2013, M.A. No. 922/2017 & M.A. No. 329/2018) WITH	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Sr.Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Balendu Shekhar, Adv. for MoEF & CC Mr. A. K. Prasad, Adv. for CPWD Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr.Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
7.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015) WITH	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr.Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
8.	Original Application No. 144/2015 WITH	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms.Vandana Sehgal, Adv. for the Applicant Mr. Balendu Shekhar, Adv. for MoEF & CC Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr.Ajay Jain, Adv. for GNCTD Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
9.	M.A.No.258/2015 IN Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant Mr.Ajay Jain, Adv. for GNCTD Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. for DDA
10.	Original Application No.32 (T _{Hc})/2014 (M.A. No. 921/2018) (CWP No. 9503/2012) (PH)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Sanyat Lodha, Adv. for R-9 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. Balendu Shekhar, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB

11.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rahul Pandey, Adv. Dr. Abhishek Atrey, Adv. for MoEF
12.	Original Application No. 613/2016 (M.A. No.1626/2018, I.A. No.42/2019 & I.A. No.69/2019)	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Mr. Sanjay Upadhyay, Adv.(Amicus Curiae) Mr. Balendu Shekhar, Adv. for EDMC Mr. A. K. Prasad, Adv. for CGWA Mr. Ajay Jain, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Sakshi Popli, Adv. for DJB Mr. Satish Kumar, Adv. for CPCB Mr. Dinesh Jindal, LO for DPCC
13.	Execution Application No. 22/2017 IN O.A. No. 327/2015	Doaba Paryavaran Samiti Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharti, Adv. for State of UP Mr. Manish Kumar, Adv. for State of HP
14.	Original Application No. 392/2017 (M.A. No. 1765/2018 & I.A. No. 12/2019)	Sangeeta Kumar Vs. Union of India & Ors.	Ms. Nina Nariman & Mr. A. Mishra, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Ajay Jain, Adv. for GNCTD Mr. Anil Grover, AAG for R-3, 4 & 5 Mr. Pradeep Misra, Adv. Mr. A. R. Takkar, Adv. for R-6 Mr. Sangeet Rai, Adv. for R-8 Mr. Dinesh Jindal, Adv. for DPCC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan
15.	Original Application No. 81/2018	Raghunath Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Ms. Isha Arora, Advs. for Applicant Mr. Keshav Mohan, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA Mr. Gigi C. George, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 to 8 Mr. Balendu Shekhar, Adv. for CPCB Mr. P. N. Puri, Adv. for R-9 Mr. Rajiv Aggarwal, Adv. for R-10
16.	Original Application No. 401/2018 (M.A. No. 928/2018 & M.A. No. 1649/2018)	Praveen & Anr. Vs. MoEF & CC & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Mayank Pandey, Adv. for R-8 Mr. Ankit Verma, Adv. for State of UP Mr. Vibhav Misra, Adv. Mr. Mayank Pandey, Adv. for R-8

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